

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 3420**

**TO BE ANSWERED ON THE 6TH DECEMBER, 2016/ AGRAHAYANA 15, 1938
(SAKA)**

SMUGGLING OF GOODS

3420. SHRI JYOTIRADITYA M. SCINDIA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Union Government is aware that smuggling of goods between India and Pakistan is estimated to be worth double of the official two-way trade;

(b) if so, the details thereof;

(c) whether the smugglers of goods between India and Pakistan are operating through a third country and misusing transit routes set up on the border for exchange; and

(d) if so, the steps the Union Government proposes to take to put a check on such illegal trade between India and Pakistan?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)**

(a) & (b): No such study has been conducted.

(c): No such cases have been detected.

(d): The Directorate of Revenue Intelligence (DRI) of Central Board of Excise & Customs issues regular Alert/modus operandi Circulars sensitizing the Customs field formations to keep constant vigil to thwart the attempts of smuggling through Indo-Pakistan Borders(IPB). Further, the Government has adopted a multi-pronged approach for security arrangements at the IPB to curb cross border crime. The arrangements include deployment of Border Security Force (BSF) along the IB, construction of border fence, construction of border roads, installations of floodlights, construction of Border Out Posts (BOPs), introduction of Hi-Tech surveillance equipment, providing weapons and Specialised Vehicles to Security Forces, etc.
